

GOVERNMENT OF INDIA  
MINISTRY OF EXTERNAL AFFAIRS

**LOK SABHA**  
**UNSTARRED QUESTION NO.3566**  
TO BE ANSWERED ON 19.07.2018

**UNPAID WORKERS IN BAHRAIN**

†3566. DR. KRISHAN PRATAP:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether hundreds of Indian workers have not been paid their salaries for the last several months by the companies in Bahrain;
- (b) if so, the details thereof;
- (c) whether any action has been taken to help the said workers to get their salaries; and
- (d) if so, the details thereof?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS**  
**[GEN. (DR) V. K. SINGH (RETD)]**

(a) & (b) It has been informed by the Indian Embassy in Bahrain that 350 Indian expatriate workers from the following three companies had not been paid salaries for four to six months:-

- (i) M/s GP Zachariades Overseas Ltd.
- (ii) M/s Orlando Construction Company WLL
- (iii) M/s First Uniforms Company WLL

(c) & (d) The matter was taken-up by the Indian Embassy with concerned authorities. Part dues have been paid and defaulting companies have agreed to settle the balance amount.

\*\*\*\*\*